

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.8 - IA/586(AHM)2024
in
C.P. (IB)/93(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Shantidevi Bishwanath Jindal

.....Applicant

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP/Applicant : Advocate (name not mentioned in chat box)

ORDER

IA/586(AHM)2024

Resolution Professional is directed to issue notice along with copy of report to the Financial Creditor(s) and Corporate Debtor and file affidavit of service within two weeks.

List the matter on 14.05.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)